

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 170 of 2011**

**Dated: 15<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Himalayan Crest Power Private Limited .... Appellant (s)**

**Versus**

**H.P. Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Sampada Narang**

**Counsel for the Respondent(s) : None**

**ORDER**

Admit the appeal. Issue notice to the respondents returnable on 8<sup>th</sup> December, 2011. Dasti service is permitted.

Post the matter on 8<sup>th</sup> December, 2011.

**(Rakesh Nath)  
Technical Member**

**(P.S.Datta)  
Judicial Member**

rkt/ks